

LOK SABHA DEBATES

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LOK SABHA

*Thursday, August 6, 1987/Sravana 15,
1909 (Saka)*

*The Lok Sabha met at Eleven of
the Clock.*

[MR. SPEAKER in the Chair]

[English]

SHRI SAIFUDDIN CHOWDHURY:
Today the House is very calm and quiet.

SHRI S. JAIPAL REDDY: Calm before
storms.

MR. SPEAKER: A lull before storm.

HOMAGE TO VICTIMS OF FIRST ATOMIC BOMB DROPPED ON HIROSHIMA

MR. SPEAKER: Hon. Members, this day, 42 years ago, the first atomic bomb was dropped on the Japanese city of Hiroshima killing thousands of people and maiming or disabling for life a very large number of people. The years that have gone by have witnessed development of nuclear weapons thousands of times more powerful than the atomic bomb that fell on Hiroshima. We reiterate the demand of all human kind for immediate stoppage of the nuclear race and for dismantling the existing nuclear stockpiles.

The House may now stand in silence for a shortwhile in the memory of the victims of the atomic holocaust.

The Members then stood in silence for a shortwhile.

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MR. SPEAKER: Shri Ramoowalia.

ORAL ANSWERS TO QUESTIONS

[Translation]

Loans to Unemployed Youths

*141. SHRI BALWANT SINGH[†]
RAMOOWALIA:
DR. CHINTA MOHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has recently announced more liberal policy regarding loans to unemployed youths;

(b) if so, the details in this regard;

(c) the time by which this scheme is likely to be implemented; and

(d) whether remote rural areas will be given preference in the matter of implementing this scheme?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Reserve Bank of India has recently announced some more concessions with regard to loans given by banks under the scheme for providing Self-Employment to Educated Unemployed Youth (SEEUY). The loans of more than Rs. 25,000/- but not more than Rs. 35,000/- would also now carry a lower rate of interest as applicable to loans for Rs. 25,000/- and less. Further no margin or collateral security would be required for these loans.